

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 997**  
**TO BE ANSWERED ON 08.02.2024**

**SUPPORT TO MSMEs**

997. SHRI MANNE SRINIVAS REDDY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government is taking steps to help MSMEs which are incurring losses under Startup schemes and if so, the details of the help extended during the last five years thereof, State-wise and if not, the reasons for not extending help to MSMEs; and
- (b) whether MSMEs submitted fresh claims under various schemes for help and if so, the details thereof and action taken thereon along with the status of pending applications of MSMEs with the Government?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

(a) & (b): As per the information provided by Department for Promotion of Industry and Internal Trade (DPIIT), various initiatives have been launched by DPIIT to provide access to funding to startups which include Startup India Seed Fund Scheme, Startup India Fund of Funds for Startups and Credit Guarantee Scheme for Startups. Credit Guarantee Scheme for Startups (CGSS)- The Government has established the Credit Guarantee Scheme for Startups for providing credit guarantees to loans extended to start-ups recognized by DPIIT, Scheduled Commercial Banks, Non-Banking Financial Companies (NBFCs) and Venture Debt Funds (VDFs) under SEBI registered Alternative Investment Funds. CGSS is aimed at providing credit guarantee up to a specified limit against loans extended by Member Institutions to finance eligible borrowers viz. start-ups recognized by DPIIT.

The details of start-ups selected and funds approved under the Startup India Seed Fund Scheme as on 31.12.2023 are at Annexure – I.

As informed by NCGTC since 15.03.2023 till 31.01.2024 under Credit Guarantee Scheme for Startups loan to 106 startups amounting to Rs. 265 crore have been guaranteed.

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**Annexure- I**

**Annexure referred in part (a) & (b) of answer to Lok Sabha Unstarred Question no. 997 on “Support to MSMEs” due for reply on 08.02.2024.**

The Details of Startups Selected and funds approved under the Startup India Seed Fund Scheme (as on 31<sup>st</sup> December 2023), State/UT wise is as under:

<b>S. No</b>	<b>Name of State/UT</b>	<b>No. of startups selected on Seed Fund Portal</b>	<b>Funds Approved (in Rs. Crores)</b>
1	Andaman and Nicobar Islands	1	0.04
2	Andhra Pradesh	32	4.58
3	Arunachal Pradesh	1	0.20
4	Assam	24	3.24
5	Bihar	36	7.06
6	Chandigarh	13	1.80
7	Chhattisgarh	8	1.16
8	Delhi	114	22.01
9	Goa	17	2.01
10	Gujarat	136	23.71
11	Haryana	81	12.15
12	Himachal Pradesh	14	2.24
13	Jammu and Kashmir	4	0.43
14	Jharkhand	6	1.60
15	Karnataka	254	54.41
16	Kerala	47	7.94
17	Madhya Pradesh	74	11.09
18	Maharashtra	319	57.73
19	Manipur	3	0.30
20	Meghalaya	1	0.20
21	Mizoram	2	0.40
22	Nagaland	5	0.75
23	Odisha	48	6.70
24	Puducherry	7	0.96
25	Punjab	20	2.11
26	Rajasthan	65	9.62
27	Sikkim	2	0.20
28	Tamil Nadu	155	25.34
29	Telangana	104	22.17
30	Uttar Pradesh	112	18.61
31	Uttarakhand	11	2.10
32	West Bengal	24	3.58
	<b>Grand Total</b>	<b>1,740</b>	<b>306.43</b>

Source: DPIIT